

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 269 OF 2014

Dated :14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Open Access Users Association ... Appellant(s)

Versus

**Haryana Electricity Regulatory Commission ... Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s) : Mr. Raheel Kohli for R.3

ORDER

Admit. Mr. Raheel Kohli, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.3. Notice to be issued to the other Respondents returnable on 12.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **1.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr